

SUPREME COURT OF INDIA

Surain Singh

Vs.

Lakhmira Singh

C.A.Nos.8567 and 8568 of 1983

(M.M.Punchhi and Sujata V.Manohar JJ.)

01.10.1996

ORDER

The Text below is only a summarized version of the order pronounced

Dispute related to succession and alienation of agricultural land. Dispute referred to three member Bench for purpose.